

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 97, 120, 122, 134, 136, 141, 146 & 193 of 2013**

**Dated: 25<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &  
IA-56 of 2014**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-2  
Mr. S.K. Dhingra  
Mr. K.S. Dhingra for R.1**

**Appeal No. 120 of 2013 & I.A. No. 77 of 2014**

**NTPC Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1  
Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-10**

Mr. Vaibhav Choudhary for R-20  
Mr. R.B. Sharma for R-4, R-5  
and R-18

**Appeal No. 122 of 2013 & I.A. No. 75 of 2014**

NTPC Ltd. ....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1  
Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-2  
Mr. Bipin Gupta for R-3 to R-5  
Mr. Vaibhav Choudhry for R-6  
Mr. R.B. Sharma for R-7

**Appeal No. 134 of 2013 & I.A. No. 76 of 2014**

NTPC Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1  
Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-2  
Mr. Vaibhav Choudhry for R-6  
Mr. R.B. Sharma for R-7  
Mr. Ashish Gupta and  
Mr. Aditya Mukherjee for R-8

**Appeal No. 136 of 2013 &  
I.A. No. 21 of 2014**

**In the matter of:-**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-2  
Mr. Vaibhav Choudhry for R-6  
Mr. R.B. Sharma for R-7**

**Appeal No. 141 of 2013 & I.A. No.67 of 2014**

**NTPC Ltd. ...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1  
Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-10  
Mr. Vaibhav Choudhry for R-19  
Mr. R.B. Sharma for R-4, R-5  
and R-17**

**Appeal No. 146 of 2013 & I.A. No. 74 of 2014**

**NTPC Ltd. ...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1  
Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-2  
Mr. Vaibhav Choudhry for R-6  
Mr. R.B. Sharma for R-7**

**Appeal No. 193 of 2013 &  
I.A. No. 57 of 2014**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and  
Mr. Shashank Pandit for R-10  
Mr. M.S. Ramalingam for R-1  
Mr. R.B. Sharma for R-4, R-5  
and R-17**

## **ORDER**

We have heard the Learned Counsel for the parties. The parties have already filed their respective written submissions with regard to the prayer for Amendment in these Applications.

Mr. Ashish Gupta the Learned Counsel for the Respondent in Appeal No.134 of 2013 wants to file additional written notes within two days. Accordingly he is permitted.

**Order Reserved.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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